


**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 29.08.2020**

ACJM, II ACJM 1st Session Arguments/Hearing	ACJM, II ACJM 2nd Session Arguments/Hearing
<ol style="list-style-type: none">1. PCR.241/20202. PCR. 179/20203. C.misc.248/20204. CC.12660/20195. Cr. 141/2020	<ol style="list-style-type: none">1. Cr. 164/20202. Cr. 112/20203. Cr. 140/20204. NCR.778/20195. Cr. 29/2020


**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak.